## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.A. No. 762/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017

NAME OF THE PARTIES: M/s. Alltrans Logistics Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	NAME	DESIGNATION	SIGNATURE	
11	Sanidhaa	Advocate	a llad	
(sA	Sanidhaa Gojawan	1/b Manekala	Vsamidea	
(SA 756/17)	Vedpatrick	& sethma for Applican	t 1 - /	
		COMPORT .		
C.S.A. No. 756/230-232/NCLT/MB/MAH/2017 C.S.A. No. 762/230-232/NCLT/MB/MAH/2017 C.S.A. No. 763/230-232/NCLT/MB/MAH/2017				
1.	The Learned Representa	ative of the Petitioner is prese	ent.	
2.	Proposed Minutes of the	Application placed on record		

3. "Approved". Order shall be passed in terms of the Minutes.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 22.09.2017

Sd/-	1-
M.K. Shraw	/at
Member (Judi	icial)

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